

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/360/ (IB)/2017

NAME OF THE PETITIONER(S)

: PRABHAKARAN T.R

NAME OF THE RESPONDENT(S)

: KOTHARI INDUSTRIAL CORPORATION LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Er Roban Reij aecheun 7. rolltige Roddy 2. T. Mahindran

ORDER

Counsel representing both the parties are present and submitted that the matter has been settled between the parties. In this regard they filed a joint memo of compromise giving the schedule of payment. The post-dated cheques have been handed over to the petitioner. The memo is taken on record. In view of the submissions of both the counsel, the matter stands closed.

> (K. Anantha Padmanabha Swamy) Member (Judicial)